

THE GAUHATI HIGH COURT AT GUWAHATI

AUTION NOTICE

Dated Guwahati, the 28th March, 2012

It is hereby informed to all concerned that the following articles will be sold in public auction in the High Court premises on 07-04-2012, 2012 at 11 a.m. Those who are interested to purchase the articles may participate on auction on that day. The High Court employees shall not be allowed to participate in the auction bidding. The entire bid money shall have to be paid in cash at the time of auction.

The authority of the High Court reserves the right to defer the date of auction, so fixed, if necessary. It further reserves the right not to accept the lowest bid amount for any article without assigning any reason/ cause thereof.

List of Articles in Auction

Sl. No.	Articles	No. of Article
1	Oven	2 Nos.
2	Filter	4 Nos.
3	Heater	5 Nos.
4	Type Machine	4 Nos.
5	Exhaust Fan	7 Nos.
6	Ceiling Fan	5 Nos.
7	Wall Clock	5 Nos.
8	EPABX Box.	1 No.
9	Table Fan	3 Nos.
10	Tea Heater	2 Nos.
11	Kettle	2 Nos.
12	Tea Pot	3 Nos.
13	Torch Light	1 No.
14	Vacuum Cleaner	2 Nos.
15	Fire Extinguisher	1 No.
16	Tube Light Frame	22 Nos. (approx)
17	Wooden Chair	5 Nos.
18	Wooden Small Almirah	1 No.
19	Computer Chair	5 Nos.
20	Photostat Machine	2 Nos.
21	Wooden Bench	1 No.
22	AC Machine	5 Nos.
23	Revolving Chair	4 Nos.
24	Printer Catridge	300 Nos. (approx)


29/3/12
Deputy Registrar (Finance)

Memo No. HC. VIII-41/1994/ 2735-49 / AC, dated 29.3.2012